

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

CORRIGENDUM

Dated Shillong, the 17th March, 2020

No. LL(B) 87/2018/58- Please read email law.deptt-meg@gov.in instead of lawdepttmeg@gov.in. appearing in this Department's letter No.LL(B)87/2018/57 dt 11.03.2020.



(D. Lyngdoh),
Deputy Secretary to the Govt. of Meghalaya,
Law(B) Department.

67c

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No. LL(B) 87/2018/57

Dated Shillong, the 11th March, 2020

From:- The Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

To
All Administrative Departments.

Subject: Request for furnishing soft copies of all Legislative documents
i.e Rules, Regulations, Notifications framed and notified under
the Act,

Sir/Madam,

With reference to the subject cited above, I am directed to request you to kindly furnish urgently to this Department **soft copies** of all Legislative documents i.e Rules /Regulations /Notifications framed and notified under the Act concerning your Department so as to enable this Department to upload the same in the New India Code Web Portal. The same may kindly be mailed and attached to this Department at the email address below:-

email lawdeptmeg@gov.in.

Kindly treat this as 'Top Priority'

Yours faithfully,



(D. Lyngdoh),

Deputy Secretary to the Govt. of Meghalaya,
Law(B) Department.

ofc

As/